NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 19/73(4)/Chd/2016

Rajinder Kaur	Petitioner.
Versus	
M/s Hind Motors India Ltd.	Respondent.
Present: Mr. Ashok Sachdeva, Authorised Rep	presentative
on behalf of petitioner.	
Ms. Riya Bansal, Advocate for respon-	dent company.

Same order as in Company Petition No.01/73(4)/Chd/2016. Copy of the order be enclosed.

(Justice R P Nagrath) Member (Judicial)

Deepa Krishan)
Member(Technical)

January 31, 2017